

Form B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations,2016)

1. Name Of The Corporate Debtor - Mew Suspensions Private Limited
2. Date Of Incorporation Of Corporate Debtor - 31/10/1972
3. Authority Under Which Corporate Debtor Is Incorporated/ Registered - RoC Jharkhand
4. Corporate Identity Number/Limited Liability Identity No. Of Corporate Debtor - U74210JH1972PTC003271
5. Address Of The Registered Office &Principal Office(If Any) Of Corporate Debtor - P-7,Ashiana Trade Center
Adityapur,Jamshedpur Seraikela
Jharkhand-831013
6. Date Of Closure Of Insolvency Resolution Process - 20/08/2019
7. Liquidation Commencement Date Of Corporate Debtor - 27/08/2019
8. Name,Address, E mail Address, Telephone Number And The Registration Number Of The Liquidator - Asim Kumar Bose
002A, T-IV, Dwitiya,
Uttara Housing Complex
Rajarhat NewTown,North 24 Parganas
Kolkata-700157
Email—asimkumarbose09@gmail.com
Mobile- 7890546485
Regn. No.- IBBI/IPA-001/IP-P 01538/
2019-2020/12480
9. Last Date Of Submission Of Claims - 09/11/2019

Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata has ordered the commencement of liquidation of Mew Suspensions Private Limited on 27/08/2019.

The Stakeholders of Mew Suspensions Private Limited are hereby called upon submit a proof of their claims on or before 09/11/2019 to the Liquidator at the address mentioned against item No. 8.

The Financial Creditors shall submit their proof of claims by electronic means only. All other Stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

Name & Signature of the Liquidator----



Asim Kumar Bose

Date & Place

25/10/2019

Kolkata